Necklace identified to be of the Railway Official's wife was recovered. One dagger was also recovered. On the confessional statement of one accused person, who was caught immediately after the occurrence, 4 more persons were arrested. The case is now under the supervision of the C.I.D. Bengal.

Written Answers

Purchase of raw jute from Thailand

*376. Shri Indrajit Gupta:
Shrimati Renu Chakravartty:
Dr. Ram Manohar Lohia:
Shri Kishen Pattnayak:
Shri Ram Sewak Yadav:

Will the Minister of Commerce be pleased to state:

- (a) whether the purchase of raw jute from Thailand is not being done through the established importers in this country, but directly by the Indian Jute Mills Association;
- (b) whether, at the Thai end also, only five shippers have been selected for this deal;
- (c) the quantity of jute involved and price thereof per metric ton; and
- (d) whether there have been any complaints in this connection of over-invoicing and consequent loss of foreign exchange to the country?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): (a) Licences for import of raw jute are ordinarily issued to Actual Users viz. jute mills and not to established importers. During the current season, imports are partly by Actual Users and partly on behalf of the Jute Buffer Stock Association.

- (b) As far as the imports by Jute Buffer Stock Association are concerned, purchases were made from five principal shippers.
- (c) The price agreed for 6 lakh bales to be imported by the Jute Buffer Stock Association ranged between

£65 to £80 per tonne C&F Calcutta, depending on quality.

(d) No, Sir.

मास्द्रेलिया को निर्वात

*377. श्री विभूति मिश्रः क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि आस्ट्रेलिया भारत से पिछले वर्ष की तुलना में इस वर्ष अधिक बिजली के पंखे, साइकिल, मोटरों के पुजें, रेलवे सिगनल सम्बन्धी उपकरण तथा पटसन का माल मंगवा रहा है; और
- (ख) यदि हां, तो क्या इन वस्तुओं की वहां पर प्रधिक खपत करवाने के लिये सरकार इन के गुण प्रकार में सुधार करने के लिये कोई योजना बना रही है ?

वाणिज्य मन्त्री (श्री मनुभाई शाह): (क) जी, हां । परन्तु ग्रास्ट्रेलिया को साइकिलों का कोई निर्यात नहीं किया गया है ।

(बा) इन की तथा ग्रन्य वस्तुग्रों की किस्म सधारने के लिये सरकार ने एक योजना ब्रारम्भ की है जिस के अनुसार निर्यात (किस्म नियंत्रण तथा निरीक्षण) अधिनियम 1963 द्वारा प्रदत्त प्राधिकार के मनुसार किस्म नियंत्रण तथा लदान से पूर्व निरीक्षण किया जाता है। नियति वाले जुट के सामान का ग्रनिवार्य रूप से किस्म नियंत्रण तथा लदान पूर्व निरीक्षण किया जाता है। बिजली के पंखों, साइकिलों और मोटरों के फालत पूजी उत्पादन की किस्म रखने के लिये उन के उत्पादन के समय ही किस्म नियंत्रण किया जाता है ग्रीर इसके लिये विशेषज्ञों की नामिकाएं उत्पादन करने वाले कारखानों में जाकर निरीक्षण करती हैं। रेलवे सिगनल व्यवस्था 🕏